


THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTIFICATION


Dated, Shillong, the 18th April, 2026

No.HCM.II/168/Pt.I/2014/Estt/9 : In terms of sub-rule (1) (iii) of Rule 5 of the High Court of Meghalaya (Designation of Senior Advocate) Rules, 2017 (As amended upto-date), the Committee for Designation of Senior Advocates has been pleased to nominate Shri. T.T. Diengdoh, Senior Advocate, High Court of Meghalaya as one of the member of the Committee for Designation of Senior Advocates, High Court of Meghalaya.


SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES

Memo .No.HCM.II/168/Pt.I/2014/Estt/9-A Dated Shillong, the 18th April, 2026
Copy to:-

1. The Registrar-cum-P.P.S. to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for her Ladyship's kind information.
2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
5. The P.S. to the Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A to the Registrar General, High Court of Meghalaya, for his kind information.
7. Shri. T.T. Diengdoh, Senior Advocate, High Court of Meghalaya, for his kind information.
8. The President/Secretary, High Court of Meghalaya Bar Association.
9. The President/Secretary, Shillong /Tura/Jowai/Williamnagar/Nongpoh /Nongstoin/Ampati/Khliehriat/Mawkyrwat /Resubelpara /Baghmara , Bar Association.
- ✓ 10. The Manager IT, High Court of Meghalaya, Shillong for uploading the same on the official website.
11. Office file.


SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES

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18/4/26